

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 113

**C.P.(CAA)/2(CH)2024**  
**(2nd Motion)**

**IN THE MATTER OF:**

AAA Products Private Limited

...Petitioner Company

**Under Section: 230-232, Companies Act, 2013**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 07.03.2024.

-sd-  
Court Officer

February 02, 2024  
SM